GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.3890 TO BE ANSWERED ON 17th JULY, 2019

TRANSFER OF DEFENCE LAND

3890. SHRI BHAGWANTH KHUBA:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) the total area of defence land acquired by the Government after independence and the State and area-wise total land under the management of Defence Estate Organisation (DEO) as on date;

(b) the estimated area of defence land which has been transferred to other agencies/institutions, till date, institution-wise;

(c) whether the Government has approved transfer of defence land to Kendriya Vidyalaya Sangathan for the construction of KVs in some parts of the country recently and if so, the details including the terms and conditions thereof; and

(d) the steps taken/being taken by the Government to streamline the data of defence land in the country?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE रक्षा राज्य मंत्री (SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) The total area of land acquired by the Ministry of Defence after Independence in the country and State and area-wise total defence land under the management of Defence Estates Organisation is enclosed **as Annexure-A**.

(b) The total area of defence land transferred to other agencies/ institutions, by way of permanent transfer, lease or license basis since 2016-17 till date (as on 30.06.2019), institution- wise, is enclosed as **Annexure-B**.

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(c) In last 03 years, Government approved transfer of defence land to Kendriya Vidyalaya Sangathan for construction of Kendriya Vidyalayas in 6 cases. Details are enclosed **as Annexure-C.** The land transfer was on lease in perpetuity at an annual token rent of Re. 1/-.

(d) The Government has taken several steps as below:

(i) **Computerization of Defence land records- Raksha Bhoomi Software:** The computerization of defence land records under the project 'Raksha Bhoomi' was undertaken by the Defence Estates Organization in association with NIC. Defence land records contained in General Land Registers (GLRs) for defence land inside cantonments and Military Land Registers (MLRs) for defence land outside cantonments were entered in the Raksha Bhoomi software which was made operational after verification and authentication of database in July, 2011. The data is updated periodically and shared with user services.

(ii) **Digitization of Files and Documents for Protection and Preservation of Land Records:** The Department also undertook scanning, indexing and digital preservation of defence land related records. As on date approx. 4 lakh files have been scanned and digitized. The digitization of records has been made a continuing process.

(iii) **For physical verification of Defence Lands:** Demarcation, physical survey of entire defence land, outside Cantonments and detailed polygon survey of defence land inside Cantonments have already been undertaken. About 98.95% and 100% survey work has been completed for defence outside cantonments and that inside Cantonments respectively. 1154 survey reports have been finalized/issued in respect of defence lands.

(iv) Integration of Land Survey Maps with BHUVAN: The maps of defence land pockets generated in the recently carried out land surveys (2012-13 to 2016-17) are being integrated with satellite maps of National Remote Sensing Centre under ISRO (NRSC) i.e. BHUVAN for assigning geo-coordinates and integration with Raksha Bhoomi database.

(v) Archival Unit and Resource Centre (AU&RC): As part of a multi-pronged approach and disaster management strategy, a central facility has been created for preservation and back up and to provide access to all user organizations. An Archival Unit & Resource Center has been operational since 2012 in Raksha Sampada Bhawan New Delhi. Another AU&RC constructed in Kirkee Cantonment for Southern Command is also functioning.

ANNEXURE-A REFERRED IN THE REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3890 FOR ANSWER ON 17.07.2019 REGARDING TRANSFER OF DEFENCE LAND

<u>Total area of land acquired by the Ministry of Defence after independence and State</u> <u>and area-wise total land under the management of Defence Estates Ogranisation</u>

Sl.	State / UT	Land acquired by the	Land under the
No.		Ministry of Defence	management of Defence
		after Independence (in	Estates Ogranisation (in
		acres)	acres)
1.	Andaman & Nicobar	475.450	0
	Islands		
2.	Andhra Pradesh	2232.740	1594.63
3.	Arunachal Pradesh	5690.294	0
4.	Assam	12314.188	2.31
5.	Bihar	6608.420	2182.68
6.	Chandigarh	167.618	0
7.	Chhattisgarh	1205.370	0
8.	Delhi	1531.295	1808.03
9.	Diu & Daman	73.111	0
10.	Goa	2666.230	0
11.	Gujarat	11108.260	480.24
12.	Haryana	24522.417	1713.97
13.	Himachal Pradesh	2683.990	2900.18
14.	Jammu & Kashmir	13686.749	1255.91
15.	Jharkhand	4865.087	1094.75
16.	Karnataka	8522.118	757.90
17.	Kerala & Lakshadweep	939.826	98.43
	Madhya Pradesh	102258.978	6136.58
	Maharashtra	79876.881	8239.52
20.	Manipur	947.335	0
21.	Meghalaya	3858.807	116.52
22.	Mizoram	0.000	0
23.	Nagaland	115.950	0
24.	Odisha	13832.337	1.80
25.	Puducherry	20.381	0
	Punjab	67888.505	4242.35
27.	Rajasthan	373044.759	3206.37
28.	Sikkim	1856.110	0
29.	Tamil Nadu	9471.835	1109.58
30.		15135.381	1065.80
31.	Tripura	1098.369	0
32.		47729.425	16553.34
	Uttarakhand	3187.497	10521.25
	West Bengal	19722.724	1021.15
	Total	839338.437	66103.27

ANNEXURE-B REFERRED IN THE REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.3890 FOR ANSWER ON 17.07.2019 REGARDING TRANSFER OF DEFENCE LAND

Details of transfer of defence land to other Agencies/Institutions by way of permanent transfer, lease / license basis in the country for the period 2016-17, 2017-18 & 2018-19 (upto 30.06.2019)

S. N.	Name of DEO Circle/ Cantt. Board under whose Jurisdiction defence land falls	State/UT	Name of agencies/ institutions to whom defence land has been transferred	Area (in acres) / running meter
1	2	3	4	5
1	Agra	Uttar Pradesh	NHAI	0.38540
2	Allahabad	Uttar Pradesh	Cantonment Board Varanasi	18.72600
3	Allahabad	Uttar Pradesh	North Central Railway	0.06080
4	Allahabad	Uttar Pradesh	Railways	9.46060
5	Allahabad	Uttar Pradesh	Airport Authority of India	1.10000
6	Allahabad	Uttar Pradesh	State Govt of UP	0.06277
7	Allahabad	Uttar Pradesh	State Govt of UP	0.38908
8	Allahabad	Uttar Pradesh	Northern Railway	6.83077
9	Allahabad	Uttar Pradesh	State Govt of UP	2.45105
10	Bareilly	Uttar Pradesh	Airport Authority of India	3.62000
11	Bhubaneshwar	Odisha	State Govt of Odisha	6.04300
12	Kanpur, Cantonment Board	Uttar Pradesh	U P Jal Nigam	3.38400
13	Kanpur, Cantonment Board	Uttar Pradesh	State Govt. U.P.	1.67490
14	Lucknow, Cantonment Board	Uttar Pradesh	Green Gas Ltd.	2.54510
15	Lucknow, Cantonment Board	Uttar Pradesh	UP PWD	0.31000
16	Danapur	Bihar	AIRPORT AUTHORITY OF INDIA	2.30000
17	Jabalpur	Madhya Pradesh	M/s MPSEB (MPPTCL-Madhya Pradesh Power Transmission Company Ltd.)	5.55900
18	Jabalpur	Madhya Pradesh	MPPKVVCL (MADHYA PRADESH PURVA KSHETRA VIDHYUT VITRAN COMPANY LIMITED	
19	Lucknow	Uttar Pradesh	M/s Indian Oil Corporation	0.03670
20	Lucknow	Uttar Pradesh	PWD/UP Bridge Corporation Ltd., Uttar Pradesh State Govt.	14.99900
21	Lucknow	Uttar Pradesh	Lucknow Metro Rail Corporation Ltd (LMRC Ltd)	0.21400
22	Lucknow	Uttar Pradesh	Lucknow Metro Rail Corporation Ltd (LMRC Ltd)	0.21600

23	Lucknow	Uttar Pradesh	UP Jal Nigam (State Govt of UP)	1.67490
24	Lucknow	Uttar Pradesh	UP Jal Nigam (State Govt of UP)	3.38460
25	Lucknow	Uttar Pradesh	IOCL	
26	Meerut	Uttar Pradesh	BPCL	0.12800
27	Meerut	Uttar Pradesh	BPCL	0.12800
28	Meerut	Uttar Pradesh	NHAI	0.87722
29	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
30	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
31	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
32	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
33	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
34	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
35	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
36	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
37	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
38	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.01230
39	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.00290
40	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.00290
41	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.00290
42	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.00290
43	Meerut Cantonment	Uttar Pradesh	M/S Indus Towers Limited	0.00290
44	Mhow	Madhya Pradesh	Nagarpanchayat Mhowgaon	0.16060
45	Mhow	Madhya Pradesh	Sainik Awas Mhow	0.23970
46	Varanasi Cantonment	Uttar Pradesh	Ministry of Railways	2.00400
47	Guwahati	Meghalaya	State Govt of Meghalaya	31.82500
48	Jorhat	Assam	NHAI	2.26000
49	Kolkata	West Bengal.	Rail Vikas Nigam Limited (RVNL)	0.12300
50	Kolkata	West Bengal.	RVNL	29.22000
51	Kolkata	West Bengal.	KMRCL	0.33200
52	Kolkata	West Bengal.	IOCL	6.67000
53	Tezpur	Assam	Hindustan Aeronautics Ltd (HAL)	5.00000
54	Ahmedabad	Gujarat	NHAI	1.45000
55	Ahmedabad	Gujarat	Tower Vision India Private Limited	0.09800

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56	Bangalore	Karnataka	M/s GAIL Ltd.	9700
57	Bangalore	Karnataka	M/s GAIL Ltd.	running mtr 1960
57	Dangalore	Kaillataka	M/S GAIL Etd.	running mtr
58	Bangalore	Karnataka	M/s Indus Towers Pvt. Ltd	0.05340
59	Bangalore	Karnataka	M/s Indus Towers Pvt. Ltd	0.02750
60	Bhopal	Madhya Pradesh	NHAI	0.81000
61	Bhopal	Uttar Pradesh	NHAI	6.19400
62	Cochin	Kerala	KOCHI METRO RAILWAY LTD (KMRL)	0.22115
63	Cochin	Kerala	KOCHI METRO RAILWAY LTD (KMRL)	0.11340
64	Goa	Goa	MORMUGAO PORT TRUST (MPT), Mormugao, South Goa.	0.95000
65	Jodhpur	Rajasthan	Air Port Authority of India (AAI)	37.00000
66	Jodhpur	Rajasthan	NHAI	4.38000
67	Khadki Cantonment Board,	Maharashtra	Maharashtra Natural Gas Limited (MNGL)	2622.50 Rmt
68	Mumbai	Maharashtra	NHAI	11.20800
69	Mumbai	Maharashtra	Maharashtra Jeevan Pradhikaran (MJP)	1978.3 running meter
70	Mumbai	Maharashtra	Maharashtra Jeevan Pradhikaran (MJP)	0.01040
71	Mumbai	Maharashtra	Indian Railways	0.04960
72	Mumbai	Maharashtra	Ordnance Factory Bhusawal	0.78940
73	Mumbai	Maharashtra	Mumbai Metropolitan Region Development Authority (MMRDA)	0.16760
74	Mumbai	Maharashtra	Mumbai Metro Rail Corporation Limited (MMRCL)	485 running meter
75	Pune	Maharashtra	Pimpri-Chinchwad Municipal Corporation (PCMC)	23.83000
76	Pune	Maharashtra	Pune Municipal Corporation (PMC)	1.12600
77	Pune	Maharashtra	Pune Municipal Corporation (PMC)	1.72900
78	Pune	Maharashtra	Pune Municipal Corporation (PMC)	7.26780
79	Pune	Maharashtra	Public Works Department, Government of Maharashtra	97.32000

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80	Pune	Maharashtra	Maharashtra Metro Rail Corporation Limited (MAHAMETRO)	8.20100
81	Pune	Maharashtra	Maharashtra Natural Gas Limited (MNGL)	104666.46 running meter
82	Pune	Maharashtra	Pune Municipal Corporation (PMC)	0.59310
83	Pune	Maharashtra	Pune Municipal Corporation (PMC)	1.38530
84	Pune	Maharashtra	Pune Municipal Corporation (PMC)	0.02900
85	Pune	Maharashtra	Airport Authority of India	15.84000
86	Pune Cantonment Board,	Maharashtra	Maharashtra Natural Gas Ltd	0.82000
87	Secunderabad	Telangana	Hyderabad Metropolitan Water Supply & Sewerage Board (HMWS & SB)	1.25000
88	Vizag	Andhra Pradesh	Greater Visakhapatnam Municipal Corporation (GVMC) Visakhapatnam State Govt. of AP	0.39000
89	Bathinda	Haryana	PWD (B & R) Hisar	0.03787
90	Jaipur	Rajasthan	Jaipur Development Authority (JDA)	33.16000
91	Ambala	Himachal Pradesh	NHAI	12.23500
92	Ambala	Haryana	NHAI, Bamboli	0.14400
93	Amritsar Cantonment Board	Punjab	Gujarat State Petronet Limited (GPSPL)	4.07724
94	Amritsar Cantonment Board	Punjab	M/s V-con Telecom Towers Pvt Ltd	0.34595
95	Chandigarh	Haryana	NHAI	23.48750
96	Delhi	Delhi	NHAI	13.30100
97	Delhi	Delhi	NHAI	0.88000
98	Delhi, Cantonment Board	Delhi	NHAI	0.01500
99	Delhi, Cantonment Board	Delhi	M/s Indus Tower Ltd	0.00610
100	Delhi, Cantonment Board	Delhi	M/s Indus Tower Ltd	0.00610
101	Delhi, Cantonment Board	Delhi	M/s Indus Tower Ltd	0.00610

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102	Delhi, Cantonment Board	Delhi	M/s Indus Tower Ltd	0.00610
103	Delhi, Cantonment Board	Delhi	M/s Indus Tower Ltd	0.00610
104	Delhi, Cantonment Board	Delhi	M/s Indus Tower Ltd	0.00610
105	Delhi, Cantonment Board	Delhi	M/s Indus Tower Ltd	0.00610
106	Delhi, Cantonment Board	Delhi	M/s Electronic Corporation of India (ECIL)	0.01630
107	Delhi, Cantonment Board	Delhi	M/s Electronic Corporation of India (ECIL)	0.21100
108	Delhi, Cantonment Board	Delhi	M/s Telecommunication Coonsultants India Ltd(TCII)	0.13880
109	Delhi, Cantonment Board	Delhi	M/s Telecommunication Coonsultants India Ltd(TCII)	0.07410
110	Delhi, Cantonment Board	Delhi	M/s Telecommunication Coonsultants India Ltd(TCII)	0.06670
111	Delhi, Cantonment Board	Delhi	M/s Telecommunication Coonsultants India Ltd(TCII)	0.17610
112	Delhi, Cantonment Board	Delhi	M/s Telecommunication Coonsultants India Ltd(TCII)	0.08750
113	Delhi, Cantonment Board	Delhi	M/s Telecommunication Coonsultants India Ltd(TCII)	0.20390
114	Delhi, Cantonment Board	Delhi	M/s Reliance JIO 4G Broandband	0.82890
115	Delhi, Cantonment Board	Delhi	M/S Indraprastha Gas Limited (IGL)	0.67470
116	Jammu	J&K	AAI	17.50000
117	Ahmedabad	Gujarat	Tower Vision India Pvt. Ltd	0.00222
118	Ahmedabad	Gujarat	Tower Vision India Pvt. Ltd	0.00222
119	Ahmedabad	Gujarat	Tower Vision India Pvt. Ltd	0.00222
120	Ahmedabad	Gujarat	Tower Vision India Pvt. Ltd	0.00222
121	Ahmedabad	Gujarat	Tower Vision India Pvt. Ltd	0.00222
122	Ahmedabad	Gujarat	Tower Vision India Pvt. Ltd	0.00222
123	Ahmedabad	Gujarat	Tower Vision India Pvt. Ltd	0.00222
124	Ahmedabad	Gujarat	Tower Vision India Pvt. Ltd	0.00222

126	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	5.34000
127	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	0.94000
128	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	0.50000
129	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	2.63000
130	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	0.42000
131	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	0.08000
132	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	1.14000
133	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	0.12000
134	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	2.52000
135	Bangalore	Karnataka	Bruhut Bengaluru MahanagaraPalike (BBMP)	0.11000
136	Bangalore	Karnataka	Bangalore Metro Rail Corporation Limited (BMRCL)	2.16319
	Total		511.5611 acres and 121412.26 runr	ing meters

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ANNEXURE-C REFERRED IN THE REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.3890 FOR ANSWER ON 17.07.2019 REGARDING TRANSFER OF DEFENCE LAND

Details of transfer of defence land to Kendriya Vidyalaya Sangathan for construction of Kendriya Vidyalayas in last 03 years in the country (as on 30.06.2019)

S. No.	State/UT	Date of approval	Details of transferred defence land		
issued by MoD (Month & year)	Area (in acres)	Location including, Distt. / Town / Cantt. / etc.			
1	2	3	4	5	
1	Uttar Pradesh	03.05.2017	6.5628	Kanpur	
2	Jammu & Kashmir	24.08.2018	7.1180	Dhar Road at Village Thill, Tehsil & District Udhampur	
3	Gujarat	08.12.2016	6.0000	AF StnSamana, Village Samana, District Jamnagar	
4	Delhi	24.08.2018	4.0000	Kandhar Lines, Delhi Cantt.	
5	Haryana	08.03.2018	4.6840	Air Force Station Communication Centre and Transmitting Station, Sohna Road, Gurgaon	
6	Punjab	24.08.2018	7.5000	Jalandhar Cantt.	
